

Declaration of Assets and Liabilities

YEAR 2025

I **Seema Kumari**, daughter of **Shri Bindeshwari Mahto**, Aged **37** years, belonging to **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA** and presently working as **RESEARCH/REFERENCE ASSISTANT** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (S)	Dependant-1 Name Shanti Devi (Mother)	Dependant-2 Name
(i)	Cash	Rs 2000/-	NIL	Rs 5000/-	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs 10000/-	NIL	Rs 100000/-	
(iii)	Bonds, Debentures and Shares in companies	Rs 5,58,000/- (Approx.) in ELSS	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Rs 50,000/- FD in SBI Rs.52,253/- in PPF Account	NIL	LIC-Rs 13,992	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	100Gm Approx. Gold (By Gift) 100Gm-Silver (By Gift)	NIL	100Gm (Approx) -Gold 200Gm-Silver	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in StockExchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Depend an there means a person substantially dependent on the income of the employee.

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B. Details of Immovable Assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/ over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Department (s)	Amount outstanding as on 17/02/2025
(a)	(i) Loans from Banks	Rs.17,41,000/- from SBI BIHAR VIDHAN MANDAL, PATNA	Rs.6,83,041/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	Rs.8,00,000/-	Rs.8,00,000/-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PANNO.- CCWPK6222J ACK.NO-114871700270724 A.Y.-2024-2025	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRANNo.

110104057926

Gender

:- (M/F)

Date of Birth

:- (DD/MM/YYYY)

Class/Group

:- (A/B/C)

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BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT
BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT

Home District

:-

I hereby declare that the above details are true to the best of my knowledge And belief.

Signature Seema Kumari

Place: **PATNA**

Date: 17/02/2025

Name of Employee: **Seema Kumari**
Designation: **Research/Reference Assistant**
Department: Bihar Legislative Assembly LIBRARY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.